NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 230/9/HDB/2017	
NAME OF THE COMPANY	Aliens Developers Pvt Ltd	
NAME OF THE PETITIONER(S)	Neeraj Tiwary & another	
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd	
UNDER SECTION	Sec 9 Of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
mr.k, hume kun	acus		
v. Barallo		38-662-08054	h

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Se: palli? Ruo.	count.	9948221662	P. Why
B. Ofleop Kumal	count	C886161117	Qo.

Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao and Shri B. Dileep Kumar, Ld. Counsels for the Respondent.

Post the case on 26.02.2018.

Member (T)

Member (J)

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